# GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS **RAJYA SABHA UNSTARRED QUESTION NO-2330** ANSWERED ON- 20.03.2025

## IMPACT OF US SANCTIONS ON RUSSIA'S OIL SECTOR ON INDIA

### #2330 SHRI RITABRATA BANERJEE:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

(a) whether it is a fact that the USA had asked India to stop unloading Russian oil tankers and has set a deadline for it;

(b) if so, the details thereof;

(c) whether India has agreed to the US demands; and

(d) if so, the reasons therefor?

#### ANSWER

# THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a to d) On January 14, 2025, the US Embassy in New Delhi shared with the Ministry of External Affairs information pertaining to U.S. Sanctions of 10 January 2025 imposed by the US Department of Treasury's Office of Foreign Assets Control (OFAC) on over 400 Russian energy sector-related entities including oil majors and their subsidiaries, LNG terminals, insurance companies, oil traders/brokers, oil vessels and providers of oilfield services. A 60-day winding down period was also announced after which the US shall designate all those that continue to deal with sanctioned parties in Russia's energy sector.

Government of India's decision on international oil purchases is based on diverse factors, keeping in mind India's national interests and priorities. Necessary steps have already been taken to sensitize all the relevant stakeholders regarding any provisions that could impact Indian oil traders, oil field service providers, and insurance companies.

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